

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 1742  
TO BE ANSWERED ON DECEMBER 05, 2024**

**PROGRESS AND IMPLEMENTATION OF SBM-URBAN 2.0**

**NO. 1742. SHRI SRIBHARAT MATHUKUMILLI:**

**Will the Minister for HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details of the targets achieved under the Swachh Bharat Mission-Urban (SBM-U) 2.0 for clearing legacy landfill sites across the country, State-wise;**
- (b) whether the State Government of Andhra Pradesh has proposed any action plan for SBM-U 2.0 funding for bio-remediation and if so, the current status thereof;**
- (c) the details of land reclaimed and waste remediated out of the total proposed land for remediation in Andhra Pradesh, district-wise;**
- (d) the details of existing and proposed Sewage Treatment Plants (STPs) and Waste-to-Energy (WTE) plants along with investment details, location and State-wise particularly for Andhra Pradesh; and**
- (e) the details of the Government's plans to achieve the targets for clearing landfill sites by 2025-26 under SBM Urban 2.0?**

**ANSWER  
THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) & (e): Swachh Bharat Mission (SBM-U) 2.0 has been launched on October 1, 2021 for a period of five years with a vision of achieving safe sanitation, scientific management of all fractions of waste and remediation of legacy dumpsites. Legacy dumpsites have been created over decades and pose a very challenging task. For the first time, the task of knocking down these garbage-dumps has been taken up at a national scale under Swachh Bharat Mission.**

**A total of 2417 dumpsites (with more than 1000 tonne of waste) 24.88 Cr. MT of waste have been identified for remediation, which collectively occupy 14,732.66 Ac. Of these, 641 dumpsites have been remediated completely and 1144 sites are under progress. A cumulative of 12.66 Cr. MT (51%) of waste has been remediated and 5694.86 Ac. (39%) land has been reclaimed. Under SBM-U 2.0, remediation proposals worth Rs. 9197.35 Cr. having admissible central share of Rs. 3697.90 Cr. has been approved. State-wise legacy dumpsites remediation and land reclaimed in the urban areas of the country under the Swachh Bharat Mission-Urban (SBM-U) 2.0 is given at Annexure.**

**(b) : As for the State of Andhra Pradesh, proposals worth Rs. 469.88 Crores for remediation of legacy waste dumpsites have been approved with Central Share of Rs. 167.25 Crores. Out of the approved Central Share Rs. 54.58 Crores have been released.**

**(c) : A total of 128 dumpsites having waste 86 lakh tonnes (approx.) and covering 1000 acres (approx.) land has been identified for remediation in the State of Andhra Pradesh. Out of which 45 lakh MT waste has been remediated and 200 acres of land has been reclaimed as reported by State on Swachhattam portal. District-wise details of land reclaimed and waste remediated are not available. However, ULB-wise details are available in website at <https://sbmurban.org/swachh-bharat-mission-progress>.**

**(d): Under AMRUT, Sewage Treatment Plants (STPs) of the capacity of 40 MLDs has been developed and 165 MLD are in various stages of development/implementation. Further, 60 new STPs having capacity of 401.97 MLDs have been approved under AMRUT 2.0.**

**Under SBM-U 2.0 State got approval for 692.09 MLD in 76 ULBs and out of which 45 STPs with capacity of 113 MLD are various stages of development/construction. The State of Andhra Pradesh has two functional WtE projects in Visakhapatnam and Guntur in PPP mode.**

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**Annexure referred in reply of part (a) & (e) of Lok Sabha Unstarred  
Question No. 1742 due for reply on 05.12.2024 regarding “Progress and  
Implementation of SBM-Urban 2.0”**

S. No.	State/UT	Total no. of Dumpsite	Legacy Waste Qty (In Lakh Tonne)	Remediated Waste Qty (In Lakh Tonne)	% Remediated	Area (In Acre)	Area Reclaimed (In Acre)	% Area Reclaimed
1	Andaman and Nicobar Islands	1	0.86	0.81	94%	3	3	100%
2	Andhra Pradesh	128	85.66	40.85	48%	1,025.49	307	30%
3	Arunachal Pradesh	9	0.36	0.17	47%	49.33	5	10%
4	Assam	21	24.93	8.18	33%	119.39	12	10%
5	Bihar	58	33.64	11.61	35%	274.39	98.3	36%
6	Chandigarh	2	12.77	12.77	100%	28	20	71%
7	Chhattisgarh	12	7.1	7.06	99%	87.2	83.2	95%
8	Daman Diu and Dadra Nagar Haveli	2	1.4	0	0%	7.36	0	0%
9	Delhi	3	203	76.98	38%	202	0	0%
10	Goa	4	17.97	1.28	7%	14.73	1	7%
11	Gujarat	144	220.72	216.37	98%	930.47	819.34	88%
12	Haryana	91	107.28	69.83	65%	388.83	241.56	62%
13	Himachal Pradesh	10	5.14	2.42	47%	20.79	1	5%
14	Jammu And Kashmir	34	22.5	2.47	11%	125.58	17.38	14%
15	Jharkhand	38	31.29	1.32	4%	141.44	8.25	6%
16	Karnataka	206	173.71	7.8	4%	1,222.40	43	4%
17	Kerala	35	12.79	3.5	27%	160.63	49	31%
18	Ladakh	1	1.32	0	0%	28	0	0%
19	Madhya Pradesh	167	59	23.4	40%	803.63	366.3	46%
20	Maharashtra	236	506	186.74	37%	1,740.00	825.13	47%
21	Manipur	5	1.6	1.02	64%	10.96	5	46%
22	Meghalaya	6	4	0	0%	7.81	0	0%
23	Mizoram	2	7.84	7.84	100%	3	3	100%
24	Nagaland	12	8.1	0	0%	51.52	0	0%
25	Odisha	83	41.29	16.91	41%	416.37	276	66%
26	Puducherry	2	1.11	0.94	85%	11	0	0%
27	Punjab	108	71.48	31.3	44%	539.76	198.33	37%
28	Rajasthan	190	107.55	43.17	40%	1,869.39	511.64	27%
29	Sikkim	2	2.54	0.93	37%	20.52	0	0%

<b>30</b>	<b>Tamil Nadu</b>	<b>296</b>	<b>190.5</b>	<b>91.02</b>	<b>48%</b>	<b>1,916.95</b>	<b>974.7</b>	<b>51%</b>
<b>31</b>	<b>Telangana</b>	<b>114</b>	<b>158.13</b>	<b>128.63</b>	<b>81%</b>	<b>1041.95</b>	<b>375</b>	<b>36%</b>
<b>32</b>	<b>Tripura</b>	<b>15</b>	<b>5.6</b>	<b>1.58</b>	<b>28%</b>	<b>39.11</b>	<b>8</b>	<b>20%</b>
<b>33</b>	<b>Uttar Pradesh</b>	<b>227</b>	<b>155.08</b>	<b>121.5</b>	<b>78%</b>	<b>952.58</b>	<b>535.65</b>	<b>56%</b>
<b>34</b>	<b>Uttarakhand</b>	<b>37</b>	<b>14.73</b>	<b>7.81</b>	<b>53%</b>	<b>141.89</b>	<b>48</b>	<b>34%</b>
<b>35</b>	<b>West Bengal</b>	<b>118</b>	<b>143.73</b>	<b>9.18</b>	<b>6%</b>	<b>710.94</b>	<b>46.73</b>	<b>7%</b>